

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.178/230/HDB/2017
NAME OF THE COMPANY	Sai Aditya Foods & Retail Pvt Ltd
NAME OF THE TRANSFEROR	Sai Aditya Foods & Retail Pvt Ltd
NAME OF THE TRANSFEREE	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Couns	el(s) Designation	E-mail & Telephone No.	Signature
VB Rajn m VS 6 m p	eximen Advocate	168491 20947	L

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Am Com	Advant pro)	9440569156.	M. An

Heard Shri V.B. Raju, learned Counsel for the Applicant and Shri M.Anil Kumar, Learned Counsel for OL.

Orders reserved.

Member (J)

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